

OA No. 799/05

25/07/05

Hon. Mr. AK Bhatnagar, J.M.

Shri R.K. Sachan learned counsel for the
applicant prays for withdrawal of this OA.
Accordingly, he is permitted to withdraw
the same. OA is dismissed as withdrawn
with a liberty to the applicant to approach
the appropriate forums as per rules.

Shri R.C. Shukla brief holder to
Shri S. Singh counsel for the respondents.

OP
Copy of order
prepared
29/7/05

(M)

J.M.